

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

CP-118/(ND)/17

In the matter of

Asia Carbon Emission Management India (P) Ltd

....PETITIONER

SECTION :

Under Section 271 (a) & (e) & 272

Order delivered on 23.1.2018

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner /applicant : -

For the Respondent/Corporate Debtor :

For the Intervener :

ORDER

None appears for the petitioner. Let the matter be posted on 15.2.2018, for the appearance of the petitioner, failing which, the petition will be dismissed for non-prosecution.

List on 15.2.2018.

-Sd-

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
23.1.2018